# GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA

## **UNSTARRED QUESTION NO.788**

TO BE ANSWERED ON 07.02.2024

## Generation of Electricity through Atomic Energy

#### 788. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is taking policy measures to generate electricity through atomic energy as well as the other sources of energy in order to promote these sources of energy;
- (b) if so, the details thereof; and
- (c) whether the Government has set any targets for clean energy production and if so, the details thereof?

#### **ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a)&(b)Yes Sir. To increase the share of nuclear power in total electricity generation in the country, the Government has taken the following steps:
  - i. Accorded administrative approval and financial sanction to set up ten (10) indigenous 700 MW Pressurized Heavy Water Reactors (PHWRs) in fleet mode.
  - ii. Creation of Indian Nuclear Insurance Pool (INIP) for implementation of Civil Liability for Nuclear Damage (CLND) Act.
  - iii. Amendment of the Atomic Energy Act to enable Joint Ventures of Public Sector Companies to set up nuclear power projects.
  - iv. Entering into agreements with foreign countries for nuclear power cooperation including supply of fuel.
- (c) The present installed nuclear power capacity is set to increase from 7480 MW to 22800 MW by 2031-32.

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